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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 42/2017 with TP No. 87/397-398/NCLT/AHM/2016 (New)  
CP No. 5/397-398/CLB/MB/2015 (Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2018**

Name of the Company: Bhanu Pratap Singh Parihar & Ors.  
V/s.  
Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	YOGIN Yogin A. BHAMBHAVI &	ADVOCATES		Yogin AS
2.	DHRUV DAVE			

**ORDER**

Learned Advocate Mr. Yogin Bhambhavi i/b Learned Advocate Mr. Dhruv Dave present for Applicants. None present for Respondents in IA 42/2017.

The Learned Advocate appearing on behalf of the legal heir prayed for sometime.

List the matter on 22.03.2018.

*Manu*  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 1st day of March, 2018.